

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2211
TO BE ANSWERED ON 09/08/2024

CONSTRUCTION OF ROADS UNDER PMGSY

2211 SHRI IRANNA KADADI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total length of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last five years, year-wise;
- (b) the budget allocated and spent on PMGSY in the current financial year;
- (c) the impact of PMGSY on rural connectivity and economic development, particularly in Karnataka; and
- (d) the measures taken to ensure the quality and durability of roads constructed under PMGSY?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

- (a) The total length of roads sanctioned and constructed under various verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last five years, State-wise & year-wise is given as **Annexure-I**.
- (b) The total central share allocated under PMGSY during current financial year is Rs.19,000 crore out of which Rs.1,975.15 crore has already been released to the States on the basis of the proposals received from the states.
- (c) Various impact assessment studies carried out by independent agencies have concluded that PMGSY has helped in better access to marketplace for the rural people and generated employments in various forms. It has also helped in improving socio-economic conditions of people living around the area. Thus, it has helped in removing poverty and unemployment. The scheme has impacted agriculture, health, education, urbanization and employment generation in a big way. The PMGSY has affected rural people of all the States including Karnataka in a very positive way by emerging as a facilitator and precursor to various developmental activities.
- (d) As per the PMGSY guidelines, ensuring the quality of the road works is responsibility of the respective State Governments which are implementing the Programme. There is a very well structured three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality

monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. To fast track the compliance on NQM observations, provisions have been made to upload and monitor the action taken report for each work through web based programmeMangement Information System.

Annexure referred to in reply to point (a) of Rajya Sabha Unstarred Question No. 2211 for reply on 09.08.2024 regarding Construction of roads under PMGSY

Details of road length sanctioned, completed under PMGSY in all States/UTs, year wise, during last five years

(Road length in Km)

Sr. No.	State	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (as on 06.08.2024)	
		Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed
1	Andaman And Nicobar	0	0	75	31	0	14	0	31	0	43	0	0
2	Andhra Pradesh	1,577	301	1,439	531	25	1,282	0	1,051	1,232	369	0	59
3	Arunachal Pradesh	551	1,728	0	1,793	0	598	0	1,190	1,743	303	646	66
4	Assam	1,721	3,646	2,750	2,682	0	2,164	933	624	0	610	564	68
5	Bihar	3,046	719	1,354	2,255	189	1,862	4,705	1,961	268	2,251	0	389
6	Chhattisgarh	5,467	1,952	1,882	4,689	0	3,034	615	670	1,525	201	65	167
7	Goa	0	0	0	0	0	0	0	0	0	0	0	0
8	Gujarat	0	0	3,015	202	0	1,009	0	824	2	619	0	102
9	Haryana	0	0	1,906	224	590	1,384	0	414	0	344	0	52
10	Himachal Pradesh	1,251	1,087	0	1,916	0	1,624	440	1,126	2,683	317	0	251
11	Jammu And Kashmir	680	1,175	0	3,167	0	3,278	1,217	464	535	956	0	266
12	Jharkhand	2,223	1,408	0	2,008	2,115	995	3,182	1,053	171	1,431	0	365
13	Karnataka	3,195	6	2,182	566	0	2,560	230	1,629	0	457	24	77
14	Kerala	0	126	105	77	582	67	0	133	595	261	160	56
15	Madhya Pradesh	1,473	1,872	4,779	2,958	5,408	4,444	982	3,732	295	910	180	210
16	Maharashtra	454	120	2,582	181	344	199	2,552	1,133	277	1,570	0	490
17	Manipur	325	751	0	893	0	684	0	1,340	502	59	0	26
18	Meghalaya	101	274	0	728	0	826	443	481	0	399	0	35
19	Mizoram	194	345	0	246	0	346	0	192	488	149	0	2
20	Nagaland	228	189	0	36	0	198	0	69	507	132	0	2
21	Odisha	97	5,294	5,395	1,840	3,999	2,819	0	2,668	148	2,589	0	363
22	Puducherry	0	0	106	0	0	0	0	38	0	24	0	0
23	Punjab	0	29	2,056	1	28	289	0	453	1,254	956	0	214

24	Rajasthan	2,198	103	3,623	1,856	0	3,255	2,384	544	493	1,669	0	431
25	Sikkim	0	68	0	157	0	141	0	282	305	94	0	7
26	Tamil Nadu	1,044	1,066	2,151	871	1,254	2,063	0	847	2,869	985	0	55
27	Tripura	307	85	0	109	0	172	232	123	550	112	119	9
28	Uttar Pradesh	287	376	6,188	718	12,279	3,368	0	5,011	460	6,799	0	1,287
29	Uttarakhand	906	2,036	0	3,365	1,157	2,061	1,091	904	1,241	594	0	122
30	West Bengal	0	2,174	0	2,177	0	526	857	123	0	362	0	206
31	Telangana	247	206	2,337	315	59	631	326	496	27	493	67	51
32	Ladakh	79	151	0	86	0	109	418	139	0	41	0	17
	Total	27,652	27,287	43,926	36,675	28,029	42,004	20,607	29,745	18,167	26,100	1,824	5,444
